




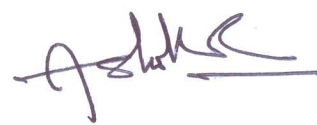
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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	A.V. RADHAKRISHNAN for RAVR Associates)	for R9	
2.	SANDEEP KUMAR	for R2 to R6	
3.	E. OMPRAKASH for Ramalingam & Asw. C. T.S. PARTHASARATHY	R7 & R8	
4.	R. VIDHYASHANKAR R. ASHOK KUMAR }	Counsel for Petitioners	

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri Sandeep Kumar, counsel representing senior counsel for R2 to R6 and Shri E Omprakash, counsel for R7 & R8, Ms Uma Devi, counsel for R9 are present. Counsel for R9 prayed time for filing counter. Counsel for petitioner filed rejoinder for counter filed by R2 to R6, and served a copy of the same to the other side. Counsel for R7 & R8 sought time for filing counter. Time extended at request. Put up on **07.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)